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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	For filing report of OL	237 (b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **LAKSHMI MENON**
For **G.K Nandakumar**
Law Chambers
(9880073412)

Petitioner

Lakshmi

ORDER

Counsel for Petitioner is present. None appeared from O.L office. Petitioner Counsel informed that, all records are with the O.L office and the same has been informed ^{by} O.L office. For filing report if any by the O.L, list it on 16/11/2017.

Ashok
Member (T)

[Signature]
Member (J)